NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.14
Cont. Appln. No.01 of 2020
In TP No.26/GB/2016
[C.P.No.80 of 2000]

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023

In the matter of: Sajay Kumar Singh ... Applicant
V/s
Prabvir Kumar Roy
And
Smt. Prem Kumari Roy

Section: Under Section 12 of Contempt of Courts Act, 1971 read with Article 215 of the Constitution of India

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NONE	-	Applicant	Present in Video
2.	NONE	-	Respondents	Conference

O R D E R
Date of Order: 19.01.2023

This matter is taken up through Video Conferencing. When the matter is called on, no one appears on behalf of the Applicant and the Respondents. The matter is adjourned.

2. **List the matter along with the Main Petition on 24.02.2023.**

Sd/- **Sd/-**

(Prasanta Kumar Mohanty)
Member (Technical)

(Deep Chandra Joshi)
Member (Judicial)

/D-19.01.2023/